

**SCHEDULE-II****[See Rule 3(2)]****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3.	Civil Judge (Sr. Div) , (Commercial) Court, Berhampur	Ganjam	C.S. 06/2025	Bank of Maharashtra Vrs. Mrs. Kuni Parida	Ranjan Kumar Tripathy	9776078022	NA	03.02.2025	03.02.2025
			C.S. 07/2025	State Bank of India Vrs. Keerana Padhy	Niranjan Mahapatro	9438236781	NA	07.02.2025	07.02.2025
			C.S. 08/2025	State Bank of India Vrs. Chapolkar Macindranat h Namdeorao	Niranjan Mahapatro	9438236781	NA	07.02.2025	07.02.2025
			C.S. 09/2025	State Bank of India Vrs. Biswajit	B.K.Mohanty	9437203565	NA	19.02.2025	19.02.2025

				Pattnaik					
			E.P. 09/2025	M/s. Veritas Finance Pvt. Ltd. Now it known as Veritas Finance Ltd. Vrs. Basant Kumar Dakua and another	Satya Narayan Panda	9437134867	NA	14.02.2025	14.02.2025
			E.P. 10/2025	M/s. Veritas Finance Pvt. Ltd. Now it known as Veritas Finance Ltd. Vrs. Rakesh Mahapatra and another	Satya Narayan Panda	9437134867	NA	14.02.2025	14.02.2025
			E.P. 11/2025	HDB Finance Services Ltd. Vrs. Rohit Pradhan and another	B.P.Sarangi	9938644099	NA	15.02.2025	15.02.2025
			E.P. 12/2025	HDB Finance Services Ltd. Vrs. P.Ramahari Patro and another	B.P.Sarangi	9938644099	NA	15.02.2025	15.02.2025
			E.P. 13/2025	HDB Finance Services Ltd. Vrs. P.Ramahari	B.P.Sarangi	9938644099	NA	15.02.2025	15.02.2025

				Patro and another					
			E.P. 14/2025	HDB Finance Services Ltd. Vrs. Narendra Das and another	B.P.Sarangi	9938644099	NA	15.02.2025	15.02.2025
			E.P. 15/2025	HDB Finance Services Ltd. Vrs. Rama Krushna Padhi and another	B.P.Sarangi	9938644099	NA	15.02.2025	15.02.2025
			E.P. 16/2025	HDB Finance Services Ltd. Vrs. Kanhu Charan Pradhan and another	B.P.Sarangi	9938644099	NA	15.02.2025	15.02.2025
			E.P. 17/2025	Housing and Urban Development Corporation Ltd. Vrs. Trinath Jena and another	H.K.Panda	9438548695	NA	28.02.2025	28.02.2025
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	Caveat 01/2025	K.K. Homes Vs. Eylex Films Pvt. Ltd.	P.K. Mishra & Assocaites		-	01.02.2025	31.01.2025
			C.S.03/2025	Bank of India Vs. Chaturbhuja Pande	Asis Kumar Pattnaik & Associates		-	11.02.2025	11.02.2025
			C.S.03/2025	Bank of India	Asis Kumar		-	11.02.2025	11.02.2025

				Vs. Biswajit Pandey	Pattnaik & Associates				
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6.	Civil Judge (Sr. Div), (Commercial Court), Kendrapara	Kendrapara	MS 179/202 5	Basudev mohapatra Vrs. Reliance communication Ltd & Ors	Sri. R. N. Das	7978886327	-	25.02.2025	25.02.2025

**Form 2**

**List of cases in which e-payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS (III) 116/2023	State Bank of India (RASMEC) Cuttack Vrs M/s M.D.Traders & Others	Sri S.K.Mohanthy & Associates	25.09.2023	12.02.2025
			CS (III) 85/2024	ICICI Bank Cuttack Vrs Asit Kumar Routray	Sri S.P.Mohanthy & Associates	21.08.2024	12.02.2025
			CS (III) 137/2024	Canara Bank Cuttack Vrs Laxmi Nursingha Tyres	Sri D.P. Pattanaik & Associates	09.12.2024	14.02.2025
			CS (III) 138/2024	Canara Bank Cuttack Vrs Laxmi Nursingha Tyres	Sri D.P. Pattanaik & Associates	09.12.2024	14.02.2025
			CS (III) 139/2024	Canara Bank Cuttack Vrs M/s Sabitri Enterprises	Sri D.P. Pattanaik & Associates	09.12.2024	14.02.2025
			CS (III) 140/2024	Canara Bank Cuttack Vrs M/s L.K.Metal	Sri D.P. Pattanaik & Associates	09.12.2024	14.02.2025
			CS (III) 141/2024	M/s C Engineers & Builders Pvt Ltd. Vrs State Of Odisha(Water Resources Department) & Others.	Sri B.B.Mishra & Associates	16.12.2024	25.02.2025

			CS (III) 152/2024	Canara Bank Cuttack Vrs Bijita Palei	B.N.Udgata & Associates	27.12.2024	27.02.2025
			CS (III) 153/2024	Canara Bank CuttackM/s Ayesa Makeover & Another	B.N.Udgata & Associates	27.12.2024	27.02.2025
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	C.S. 02/2025	Lingaraj Floor Mills Pvt Ltd Vs Mahendra Kumar Bhuyan	N.K.Tripathy	06.01.2025	19.02.2025
			C.S. 03/2025	Lingaraj Floor Mills Pvt Ltd Vs Trinath Jena	N.K.Tripathy	06.01.2025	19.02.2025
			C.S. 04/2025	Lingaraj Floor Mills Pvt Ltd Vs Dipti Ranjan Dash	N.K.Tripathy	06.01.2025	19.02.2025
4.	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	C.S. 56/209 of 2024	SBI, Sonapur Versus Sashi Chandra Majhi	Sri G.C.Panda & Associates	25.07.2024	21.02.2025
6.	Civil Judge (Sr. Div), (Commercial Court), Kendrapara	Kendrapara	MS 269/ 2025 (21/2022)	SBI, Kendrapara Vrs Nila Khan	Sri Balaram Panda	29.07.2022	24.01.2025
			MS 241/ 2025 (68/2018)	Canara Bank, Kendrapara Vrs Krupamayee store and Ors	Sri Jitendra Kumar Mohanty	04.07.2018	04.02.2025

**Form 3****List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	CMA 247/ 2023	Union of India Vrs. M/S Vijay Prestressed Products Pvt. Ltd.	Adv. Sri Umakanta Pattanaik	16.11.2023	10.02.2025
			CMA 246/ 2023	Union of India Vrs. M/S Vijay Prestressed Products Pvt. Ltd.	Adv. Sri Umakanta Pattanaik	16.11.2023	10.02.2025
			CMA 243/ 2023	Union of India Vrs. M/S Vijay Prestressed Products Pvt. Ltd.	Adv. Sri Umakanta Pattanaik	16.11.2023	10.02.2025
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6.	Civil Judge (Sr. Div), (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL

**Form 4****List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6.	Civil Judge (Sr. Div), (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 190/ 2022	Godabari Agro Machinery & Services india Pvt. Ltd.Vrs. P square techno Chemical Impex Ventures	Adv. Besura Mishara Vrs. K. Pramod Kumar	19.08.2022	04.02.2025
			CS 378/ 2021	Basanta Kumar Bhoi Vrs Govt. of Odisha	Adv. Santi Bhusan Mohanta Vrs Adv. Umesh Chandra Sethi	08.02.2021	12.02.2025
			CS 1132/ 2010	NALCO Pvt. Ltd. Vrs M/S KEI Industries Ltd.	Adv. J. N. Jena Vrs. Adv. Umesh Chandra Pattanaik	30.06.2010	17.02.2025
			CS 118/ 2022	ICICI Bank ltd. Vrs M/S Imperial Construction Ltd.	Adv. B. B. Mishara Vrs. Prafulla Kumar Sahoo	20.05.2022	21.02.2025
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	CS (III) 44/2022	State Bank of India (RASMEC) Cuttack Vrs Omm Sai Enterprises & Another	Sri S. Sarangi & Associates	20.04.2022	01.02.2025
			CS (III) 263/2019 CIS No (563/2021)	Central Bank Of India (Dhenkanal) Vrs Akshya Kumar Mallick & Others	Sri P. Naidu & Associates	27.06.2019	01.02.2025
			CS (III) 132/2023	State Bank of India (RASMEC) Cuttack Vrs Om Sai Medicals & another	Sri S. Sarangi & Associates	19.10.2023	03.02.2025
			CS (III) 21/2023	Central Bank of India Cuttack Vrs M/s Patra Sales & Others	Sri M. R. Das & Associates Vrs Sri B. K. Routray & Associates	22.03.2023	04.02.2025
			CS (III) 17/2023	ICICI Bank Cuttack Vrs Shiva Prasad Dash & Another	Sri B.B. Mishra & Associates Vrs None	14.03.2023	05.02.2025
			CS (III) 89/2023	State Bank of India (RASMEC) Cuttack Vrs	Sri N. Tripathy & Associates Vrs None	31.07.2023	05.02.2025

				Adishakti Fruit Traders & Others			
			CS (III) 200/2022	Union Bank of India vrs. Durga Prasad Nanda	Sri N. Pattnaik vrs. None	14.11.2022	10.02.2025
			CS (III) 44/2020 CIS (294/2021)	State Bank of India (RASMEC) Cuttack Vrs Little Star Bakery & Confectionary & Others	Sri Subrat Mohanthy & Associates Vrs None.	22.01.2020	15.02.2025
			CS (III) 142/2022	Canara Bank Cuttack Vrs Om Sai Agencies	Sri Aurobinda Pattnaik & Associates None.	24.08.2022	17.02.2025
			CS (III) 1/2024	ICICI Bank Cuttack Vrs Ajay Kumar Sahoo & Others	Sri S.Mohanthy & Associates None.	04.01.2024	28.02.2025
3	Civil Judge (Sr. Div), (Commercial Court), Berhampur	Ganjam	C.S. 26/2024	Bank of Maharashtra vrs. Mr. Dibya Chand Sukla	Ranjan Kumar Tripathy Vrs. Saroj Gouda	08.05.2024	24.02.2025
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	C.S.148/2017	Corporation Bank Vs. Rahul Sharma & Others	L.K. Panigrahi	11.08.2017	04.02.2025
			C.S.148/2017	Corporation Bank Vs. Rahul Sharma & Others	L.K. Panigrahi	11.08.2017	04.02.2025
			C.S.148/2017	Corporation Bank Vs. Rahul Sharma & Others	L.K. Panigrahi	11.08.2017	04.02.2025
			C.S.148/2017	Corporation Bank Vs. Rahul Sharma & Others	L.K. Panigrahi	11.08.2017	04.02.2025
			B.K.G.178/2010	Andhra Bank Vs. Chitra Mahananda & Others	M.R. Das	23.07.2010	04.02.2025
			C.S.24/2023	Canara Bank Vs. Manjulata Sharma & Others	A.K. Pattnaik Vs. C.K. Mohanty	22.06.2023	06.02.2025

			C.S.19 of 2022	Punjab National Bank Vs. M/s. Steel Furniture Porp. Mohamad Muneer	A.K. Pattnaik Vs. R. Parveen	01.08.2022	06.02.2025
			C.S.207 of 2019	Corporation Bank Vs. Hari Shankar Gardia	L.K. Panigrahi	01.10.2019	10.02.2025
			C.S.11 of 2024	State Bank of India Vs. M/s. Prasad Agricultural Implements & Others	H.S. Nanda	21.05.2024	10.02.2025
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6.	Civil Judge (Sr. Div), (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL

**Form 6**

**Contested commercial cases disposed during the month**

Sr. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	Commercial Suit 179/2022	Punjab National bank Vrs. Prafulla Kumar Pradhan & Others	Adv. B. Mohanty and Associates Vrs S. N. Das and Associates	03.08.2022	-	24.02.2025	905 days	Decreed on Contest	-	-	-
Arb (P) No. 101/2024			M/S Balaji Engicons Ltd. Vrs. OPGCL	Suwendu Kumar Sethi Vrs S. S. Mohanty	09.12.2024	-	25.02.2025	80 days	Allowed on Contest	-	-	-	
Execution 409/2019			M/S Goldenary services Ltd. Vrs. NALCO	S. K. Dahiya Vrs Umesh Chandra Senapati	05.12.2019	-	25.02.2025	1890 days	Disposed of with full satisfaction	-	-	-	

			Arb (P) No. 85/ 2024	Mrs. Basanti Das vrs. Mrs. Ritu Agrawal	Jagannath Das Vrs Haripada Mohanty & Ors	12.09.2024	-	18.02.2025	101 days	Dismissed on contest	-	-	-
			Arb (P) No. 102/ 2024	Rajib Lochan Mohanty Vrs. Kamal Lochan Mohanty & ors.	Prabhu Prasanna Behera Vrs Venugopal Mahapatra & Ors	10.12.2024	-	21.02.2025	60days	Allowed on Contest	-	-	-
			CMA 172/ 2020	M/S Z Estate Pvt. Ltd. Vrs. Sridatta Das	Bansidhara Buag Vrs Hrudanand a Routray	20.05.2024	-	13.02.2025	270 days	Allowed on Contest	-	-	-
2.	Civil Judge (Sr. Div),  (Commercial Court), Cuttack	Cuttack	CS (III) 169/2022	State Bank Of India (RASMEC) Cuttack Vrs M/s Puspa Enterprises & Another.	Sri Nityanand a Tripathy & Associates Vrs  Sri P.C. Pattnaik & Associates	10.10.2022	-	05.02.2025	850 Days	Contest	-	-	-
			CS (III) 143/2020 CIS (4/2024)	ICICI Bnak Cuttack Vrs Dhaneswar Sahoo	Sri B.B.Mishra & Associates Vrs Sagarika Sahoo & Associates	08.05.2020	-	21.02.2025	1751 Days	Contest	-	-	-

			CS (III) 196/2022	State Bank Of India (RASMEC) Cuttack Vrs M/s Neha Agency & Others	Sri Nityanand a Tripathy & Associates Vrs P.K.Rout & Associates	22.10.2022	-	27.02.2025	860 Days	Contest	-	-	-
			ARBP 5/2019 CIS (85/2022)	Bijay Kumar Debata Vrs Tata Motors Finance Ltd.	Debasis Tripathy & Associates Vrs None	14.03.2019	-	24.02.2025	2175 Days	Contest	-	-	-
			ARBP 6/2019 CIS (86/2022)	Bijay Kumar Debata Vrs Tata Motors Finance Ltd.	Debasis Tripathy & Associates Vrs None	14.03.2019	-	24.02.2025	2175 Days	Contest	-	-	-
			ARBP 7/2019 CIS (84/2022)	Bijay Kumar Debata Vrs Tata Motors Finance Ltd.	Debasis Tripathy & Associates Vrs None	14.03.2019	-	24.02.2025	2175 Days	Contest	-	-	-
			ARBP 9/2019 CIS (63/2022)	Bijay Kumar Debata Vrs Tata Motors Finance Ltd.	Debasis Tripathy & Associates Vrs None	14.03.2019	-	24.02.2025	2175 Days	Contest	-	-	-
			ARBP 10/2019 CIS (83/2022)	Bijay Kumar Debata Vrs Tata Motors Finance Ltd.	Debasis Tripathy & Associates Vrs None	14.03.2019	-	24.02.2025	2175 Days	Contest	-	-	-

			CMA 1/2024	Senior Project Manager, East Coast Railway and others Vrs Girish Chandra Mohapatra	B.B.Behera & Associates Vrs J.P.Behera & Associates	01.02.2024	-	28.02.2025	394 Days	Contest	-	-	-
3.	Civil Judge (Sr. Div), Commercial Court, Berhampur	Ganjam	C.S. 314/2022	Smt. Bijayalaxmi Panigrahy and others Vrs. Smt. Pramodhini Panda & 06 others	Sri Hemanta Kumar Dash Vrs. Sri P.N.Patro	22.08.2022	NA	05.02.2025	02 years 06 month s	Contest	-	-	U/o.7 , R-1 CPC
			C.S. 330/2023	Sri Debogiri Patnaik Vrs. Smt. Rajmohanty Rajeswari & 04 others	Sri Kiran Kumar Mondal Vrs. Sri Sanjay Kumar Nayak	30.08.2023	NA	07.02.2025	01 year 06 month s	Contest	-	-	U/o.7 , R-1 CPC
			C.S. 02/2022	S.Lokanath Reddy Vrs. M.Sriramul u	S.N.Pattnai k Vrs. D.Prakash Rao Achary	03.01.2022	NA	15.02.2025	03 years 01 month	Contest	-	-	U/o.7 , R-1 CPC
			C.S. 36/2023	Durga Prasad Sabat Vrs. The Sales Manager, Utkal Hyndai	Raja Lalit Mohan Vrs. Datatraya Behera	20.09.2023	NA	20.02.2025	01 year 05 month s	Contest	-	-	U/o.7 , R-1 CPC

			E.P. 04/2024	M/s. United Electricals and Engineering Pvt. Ltd. Vs General Manager( M.M. and Vig), TPSODL	Gouri Mohan Rath Vrs. M.K.Mahap atra	19.01.2024	NA	17.02.2025	01 years 01 month	Contest	-	-	U/o.2 1, R- 11 CPC
4.	Civil Judge (Sr. Div), Commercial Court, Samablpur	Sambalpu r	C.S.399/ 2015	M/s. JKM- ARSS Vs. Mahanadi Coal fields Ltd. & Others	Bijay Kumar Sasmal & Associates Vs. Ashok Kumar Senapati	05.10.2015	No	15.02.2025	3421 days	Contested		15 days	Orde r 7, Rule 2
			C.S.86/2 019	Gopal Krishna Hota Vs. Syndicate Bank	Debashish Hota & Associates Vs. Asis Kumar Pattnaik & Associates	18.06.2019	No	20.02.2025	2074 days	Contested	-	15 days	Orde r 7, Rule 2
5.	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	BKGP- 64/217 of 2018-24	Andhra Bank, Bhawanipat na -Verus- Kunti Sahu and 2 others	Plaintiff (Adv): Sri S.K.Agraw al & associates	27-08-2024 in Commerci al Court, Balangir	No	04.02.2025	5 month s 8 days	Dismiss on default	N/A	N/A	C.P. C.
			CS- 100/202 of 2023- 24	SBI, Sonapur -Versus- Purusottam Padhan	Plaintiff (Adv): Sri P.K.Purohi t	25-07-2024 in Commerci al Court, Balangir	No	7.02.2025	6 Month 13 Days	Dismiss on default	N/A	N/A	C.P. C.

			CS-101/203 of 2023-24	SBI, Sonapur -Versus- Maheswar Patnia	Plaintiff (Adv): Sri P.K.Purohit	25-07-2024 in Commercial Court, Balangir	No	7.02.2025	6 Month 13 Days	Dismiss on default	N/A	N/A	C.P. C.
			Ex. P.-32/11 of 2019-24	M/s-Sriram Transport Finance Company -Versus- Yadunath Mahato & another	-	5-07-2024 in Commercial Court, Balangir	No	10.02.2025	7 Month s 5 Days	Dropped	N/A	N/A	C.P. C.
			Ex.P-22/26 of 2023-24	CNH, Industrial Capital Pvt. Ltd. - Versus- Subal Ku. Nag & another	D.Hr (Adv): Sekh H. Hussain	05-07-2024 in Commercial Court, Balangir	No	11.02.2025	7 Month s 6 Days	Dropped	N/A	N/A	C.P. C.
			Ex.P-85/43 of 2023-24	M/s- Mahindra & Mahindra Finance Ltd. - Versus- Pankaj Ku. Jain and another	D.Hr (Adv): Sri S.R.Panda	05-07-2024 in Commercial Court, Balangir	No	12.02.2025	7 month s 7 days	Dropped	N/A	N/A	C.P. C.
			Ex.P-09/25	John Deere Finance India Pvt. Ltd. - Versus- Kajal Patra and another	D.Hr (Adv): Sri Sriprakash Mishra and Associates.	27-01-2025 in Commercial Court, Balangir	No	12.02.2025	15 Days	Plaint Returned	N/A	N/A	C.P. C.

			CS-151/206 of 2023-24	SBI, Dunguripali - Versus- Hrusikesh Das	Plaintiff (Adv): Sri M.K.Panda	26-07-2024 in Commercial Court, Balangir	No	15.02.2025	7 Months	Dismiss for Default	N/A	N/A	C.P. C.
			CS-76/179 of 2021-24	ICICI, Bank Ltd., Sonapur - Veruss-Shyam Sundar Sahu and another	Plaintiff (Adv): Sri S.K.Meher and associates	05-07-2024 in Commercial Court, Balangir	No	17.02.2025	6 Months 23 Days	Dismiss on default	N/A	N/A	C.P. C.
			CS-3/142 of 2024	UGB, Karamtala - Versus- Hemanta Ku. Tandi & 2 others	Plaintiff (Adv): Sri Pabitra Ku. Sahu & associates	20-07-2024 in Commercial Court, Balangir	No	18.02.2025	6 Months 29 Days	Dismiss for Default	N/A	N/A	C.P. C.
			BKGP-276/12 of 2015-24	SBI, ADB, Nuapada Versus Ramlal Harijan and others	Plaintiff (Adv): Sri S.R. Dandsena	17-07-2024 in Commercial Court, Balangir	No	20.02.2025	7 Months 3 Days	Dismiss for Default	N/A	N/A	C.P. C.
			CS-238/198 of 2022-24	Bank of Baroda, Sonapur -Versus- Ram Chandra Bania	Plaintiff (Adv): Sri B.P.Bedbak and associates	25-07-2024 in Commercial Court, Balangir	No	21.02.2025	6 Months 27 Days	Dismiss for Default	N/A	N/A	C.P. C.
			BKGP-47/121 of 2023/24	SBI, Nuapada - Versus- Princy Enterprises	Plaintiff (Adv): Sri N.R.Pattanaik & Associates	19-07-2024 in Commercial Court, Balangir	No	21.02.2025	7 Months 2 Days	Dismiss for Default	N/A	N/A	C.P. C.



**Form 7**  
**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending (on the 1 <sup>st</sup> day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Div), (Commercial Court), Khurda at Bhubaneswar	Khurda	3763	Institution- 34 <u>Received- 04</u> Total- 38	Disposal- 19 <u>Transferred-164</u> Total- 183	3618	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Div), (Commercial Court), Cuttack	Cuttack	1356	51	31	1376	
3.	Civil Judge (Sr. Div) , (Commercial Court), Berhampur	Ganjam	410	Institution- 13 <u>E.P. Restored- 01</u> Total- 14	17	407	
4	Civil Judge (Sr. Div), (Commercial Court), Sambalpur	Sambalpur	430	05	16	419	
5	Civil Judge (Sr. Div), (Commercial Court), Balangir	Balangir	194	Institution- 04 <u>Received- 02</u> Total- 06	18	182	
6.	Civil Judge (Sr. Div), (Commercial Court), Kendrapara	Kendrapara	00	Institution- 25 <u>Received- 563</u> Total- 588	03	585	
<b>TOTAL</b>			<b>6153</b>	<b>702</b>	<b>268</b>	<b>6587</b>	